

# ORISSA HIGH COURT

## FILING REPORT AS ON :22/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007686/2020	BRUNDABAN SAHOO @ BRUNDABAN SAHU @ BITU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	PANIKOILI /200 /2020 ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD(Jajapur *) CT/0000032/2020
2	BLAPL/0007687/2020	PANNALAL BIN VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	KABISURYANAGAR (KODALA) /44 /2020 A.D.J.,CHATRAPUR(Ganjam) GR/0000009/2020
3	BLAPL/0007688/2020	RANJAN MALIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	PANIKOILI /200 /2020 ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD(Jajapur *) CT/0000032/2020
4	BLAPL/0007689/2020	BITU DAS VS STATE OF ODISHA	JAYANTA KU MAJHI VS	SAHADEV KHUNTA /162 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000456/2020
5	BLAPL/0007690/2020	KHIROD KUMAR SAHU VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000284/2020
6	BLAPL/0007691/2020	KAINTI ROUT VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /149 /2020 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000555/2020
7	BLAPL/0007692/2020	M.CHIRANJIBI VS STATE OF ODISHA	S.S.RAY VS	KHURDA P.S. /196 /2020 S.D.J.M.,KHURDA(Khordha *) GR/0000685/2020
8	BLAPL/0007693/2020	D. RAIDU VS STATE OF ODISHA	S.S.RAY VS	KHURDA P.S. /196 /2020 S.D.J.M.,KHURDA(Khordha *) GR/0000685/2020
9	BLAPL/0007694/2020	D. KIRAN VS STATE OF ODISHA	S.S.RAY VS	KHURDA P.S. /196 /2020 S.D.J.M.,KHURDA(Khordha *) GR/0000685/2020
10	BLAPL/0007695/2020	SURENDRA JENA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MATHILI /111 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) TR/0000082/2020
11	BLAPL/0007696/2020	SHANKAR ROUT @ TAHANDI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) 2(B)CC/0000011/2019

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12	BLAPL/0007697/2020	HITASHA @ HIDISHA HIKABADI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	GUDARI /48 /2019 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada *) GR/0000169/2019
13	BLAPL/0007698/2020	BIPRA @ BIPRABAR MOHANTY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KANKADAHAD /10 /2019 ADDL.SESIONS JUDGE,KAMAKHYANAGAR(Dhenkanal) CT/0000052/2020
14	BLAPL/0007699/2020	PRASANTA MALLIK VS STATE OF ODISHA	K.K.BHUYAN VS	BALICHANDRAPUR /189 /2019 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0001138/2019
15	BLAPL/0007700/2020	BISWAJIT JAYASINGH @ PINKU VS STATE OF ODISHA	SAROJ KU. DASH VS	DELANGA /153 /2020 J.M.F.C.,PIPLI(Puri) GR/0000421/2020
16	BLAPL/0007701/2020	DILLIP DORA VS STATE OF ODISHA	J.SAMANTARAY VS	KHURDA SADAR /145 /2020 S.D.J.M.,KHURDA(Khordha *) GR/0000958/2020
17	BLAPL/0007702/2020	UJWAL MAHATO @ UJJWAL TIDUWAR @ MAHANTO VS STATE OF ODISHA	HINDRA KU. MOHAPATRA VS	BISRA /128 /2020 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000139/2020
18	BLAPL/0007703/2020	SUBH @ SUBHANKARA DALEI VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	JAJPUR TOWN /311 /2020 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0000101/2020
19	BLAPL/0007704/2020	RAMESH SETHI @ RAMESH CHANDRA SETHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BALASORE SADAR /195 /2020 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000607/2020
20	BLAPL/0007705/2020	CHHOTA @ SHUBHRANSHU PARIDA VS STATE OF ODISHA	SURYAKANTA DASH VS	SPL.TASK FORCE /12 /2019 3RD ADJ BHUBANESWAR(Khordha *) TR/0000335/2019
21	BLAPL/0007706/2020	RABINDRA KUMAR SAHU VS STATE OF ODISHA	B.S.DASPARIDA VS	PHIRINGIA /68 /2016 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000073/2016
22	BLAPL/0007707/2020	SANATAN RAM VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /191 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000703/2020
23	BLAPL/0007708/2020	KHAMSINGH GOUD	AMIT PRASAD BOSE	/ /0

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		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
24	BLAPL/0007709/2020	KALPATARU JENA	SAMIR KUMAR MISHRA	2(B)CC/0000011/2019
		VS STATE OF ODISHA	VS	AIR FIELD P.S. /189 /2020
25	BLAPL/0007710/2020	BHOLANATHA BEHERADALAI	ANIRUDHA DAS	S.D.J.M.,BHUBANESWAR(Khordha *)
		VS STATE OF ODISHA	VS	CT/0004062/2020
26	BLAPL/0007711/2020	PENDUR BIJAY	AKSHAYA KUMAR SAHOO	K.NUAGOAN /52 /2020
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal)
27	BLAPL/0007712/2020	PRATAP BEHERA	KURESH PRASAD DASH	Spl/0000047/2020
		VS STATE OF ODISHA	VS	CHITRAKONDA /116 /2020
28	CMAPL/0000243/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	SPECIAL JUDGE,MALKANGIRI(Malkangiri *)
		VS STATE OF ODISHA	VS	TR/0000127/2020
29	CMAPL/0000244/2020	MANAGING COMMITTEE OF KHALI APSARA HIGH SCHOOL, RANICHELHI	DILLIP KUMAR MOHAPATRA	BUGUDA /155 /2020
		VS STATE OF ORISSA	VS	J.M.F.C,BUGUDA(Ganjam)
30	CONTC/0004591/2020	RABI NARAYAN MOHANTY	ADV	GR/0000147/2020
		VS SATYABRATA SAHOO	VS	//
31	CONTC/0004592/2020	SOVARANI MOHANTY	ADV	()
		VS SATYABRATA SAHOO	VS	//
32	CONTC/0004593/2020	HAZARI SAHOO	adv	//
		VS THE MUNICIPAL COMMISSIONER,BBSR	VS	()
33	CONTC/0004594/2020	RAGHUNATH ARUKHA	ADV	//
		VS SANGRAMJIT NAYAK	VS	()
34	CONTC/0004595/2020	PANCHANAN MANIK	ADV	//
		VS	VS	()

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35	CONTC/0004596/2020	SATYABRATA SAHOO SAROJ KUMAR JENA VS	ADV VS	// // 0
36	CONTC/0004597/2020	SATYABRATA SAHOO AVIRAM PARIDA VS	ADV VS	// // 0
37	CONTC/0004598/2020	SATYABRATA SAHOO KASIM KHAN VS	ADV VS	// // 0
38	CONTC/0004599/2020	SATYABRATA SAHOO ARJUNA CHARAN PAGAL VS	ADV VS	// // 0
39	CONTC/0004600/2020	SATYABRATA SAHOO MOHAN KUMAR CHAKRA VS	ADV VS	// // 0
40	CONTC/0004601/2020	SATYABRATA SAHOO BISHNU PRASAD JENA VS	ADV VS	// // 0
41	CONTC/0004602/2020	SATYABRATA SAHOO PRASANNA KUMAR DASH VS	ADV VS	// // 0
42	CONTC/0004603/2020	SATYABRATA SAHOO GAYATRI MISSION SHAKTI FEDERATION JODHPUR VS	ADV VS	// // 0
43	CONTC/0004604/2020	ASHISH THAKARE BHAGABAT BISWAL VS	ADV VS	// // 0
44	CONTC/0004605/2020	SATYABRATA SAHOO NRUSINGHA CHARAN KUND VS	ADV VS	// // 0
45	CONTC/0004606/2020	SARAT KUMAR GIRI BIJAYA KUMAR DAKUA VS SATYABRATA SAHOO	PRAFULLA KUMAR MAHAPATRA VS	// // 0 //

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46	CONTC/0004607/2020	SURENDRANATH PRADHAN VS SATYABRATA SAHOO	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
47	CONTC/0004608/2020	NABINA CHANDRA PRADHAN VS SATYABRATA SAHOO	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
48	CONTC/0004609/2020	BABULA PRADHAN VS SATYABRATA SAHOO	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
49	CONTC/0004610/2020	ABHIMANYU PRADHAN VS SATYABRATA SAHOO	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
50	CONTC/0004611/2020	SIMANCHAL PRADHAN VS SATYABRATA SAHOO	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
51	CONTC/0004612/2020	SUDARSAN NAYAK VS SATYABRATA SAHOO	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
52	CONTC/0004613/2020	BINAPANI DAS VS PRADIPTA KUMAR MOHAPATRA	K.K.SWAIN VS	// 0 //
53	CONTC/0004614/2020	RAMA CHANDRA JENA VS ANU GARG	ADV VS	// 0 //
54	CONTC/0004615/2020	NISHAMANI SAHOO VS ROHIT KUMAR PRUSTY	ADV VS	// 0 //
55	CONTC/0004616/2020	BALARAM BARIK VS SATYABRATA SAHOO	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
56	CONTC/0004617/2020	SANTOSH SAHU VS SATYABRATA SAHOO	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
57	CONTC/0004618/2020	PRAMOD KUMAR PRADHAN	PRAFULLA KUMAR MAHAPATRA	//

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		VS	VS	0
58	CONTC/0004619/2020	SATYABRATA SAHOO NARENDRA KUMAR MISRA	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
59	CONTC/0004620/2020	SATYABRATA SAHOO PITAMBAR MOHAPATRA	H.K.ROUT	//
		VS	VS	0
60	CONTC/0004621/2020	STATE OF ODISHA SRIKANTA PANIGRAHI	H.K.ROUT	//
		VS	VS	0
61	CONTC/0004622/2020	STATE OF ODISHA GANESHA PRASAD PANIGRAHI	H.K.ROUT	//
		VS	VS	0
62	CONTC/0004623/2020	STATE OF ODISHA GOURANG CHANDRA PANDA	H.K.ROUT	//
		VS	VS	0
63	CONTC/0004624/2020	STATE OF ODISHA RAMAKANTA BISWAL	H.K.ROUT	//
		VS	VS	0
64	CONTC/0004625/2020	STATE OF ODISHA PRAVAKAR NAYAK	H.K.ROUT	//
		VS	VS	0
65	CONTC/0004626/2020	STATE OF ODISHA RANDHIP KUMAR SWAIN	ADV	//
		VS	VS	0
66	CONTC/0004627/2020	BISHNUPADA SETHI MANOJ KUMAR SATPATHY	ADV	//
		VS	VS	0
67	CRLMC/0001507/2020	DEB KALYAN MOHANTY OFFICIATING ADM COMMANDANT , FOR STATION COMMANDANT	(CENTRAL GOVT. COUNSEL GENERAL)	ONEIL P.S.(BBSR) /58 /2020
		VS	VS	0
68	CRLMP/0001314/2020	STATE OF ODISHA SHANTILATA SETHI	N.SAHANI	//
		VS	VS	/ /0
				0

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69	CRLMP/0001315/2020	STATE OF ODISHA PRAMILA SETHY VS	DEEPAK KU. PANDA VS	// / /0 ()
70	CRLMP/0001316/2020	STATE OF ODISHA PRASAN KUMAR SAHU VS	BYOMAKESH TRIPATHY VS	// / /0 ()
71	CRLMP/0001317/2020	STATE OF ODISHA MAHESWAR ROUT VS	BASUDEV BARIK VS	// /12 /2019 ()
72	CRLMP/0001318/2020	STATE OF ODISHA CHAKRADHAR MUDULI VS	P.R.MISHRA VS	// / /0 ()
73	CRLMP/0001319/2020	STATE OF ODISHA KADAMBINI SAMAL VS	RANJAN KUMAR ROUT VS	// / /0 ()
74	LAA/0000024/2020	STATE OF ODISHA JUDHISTIR RANA VS	SURYAKANTA DASH VS	// // ()
75	RPFAM/0000121/2020	ZONE OFFICER,UPPER INDRAVATI IRRIGATION PROJECT SANTILATA MISHRA VS	BISWESA KESHARI NANDA VS	// // ()
76	RSA/0000195/2020	RAJIB LOCHAN MISHRA KHRABDHI TANAYA TRIPATHY VS	PRABHU PRASANNA BEHERA VS	// // ()
77	RSA/0000196/2020	SUDHIR KUMAR TRIPATHY BANALATA@BANITA DAS VS	SURYAKANTA DASMAHAPATRA VS	// // ()
78	RVWPET/0000312/2020	LAXMINARAYAN GIRI SUPRAVA NAYAK VS	AJODHYA RANJAN DASH VS	// // ()
79	RVWPET/0000313/2020	HDFC BANK LTD. PRASANNA KUMAR PATTANAYAK VS	ADV VS	// // ()
		STATE OF ODISHA		//

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80	SAO/0000008/2020	SNEHALATA SHARMA VS JAGJIT SINGH CHHABRA	SUMITRA MOHANTY VS	// 0 //
81	TRP(C)/0000178/2020	JYOTI PATRA@RAY VS JITENDRA KUMAR PATRA	PRAVAT KUMAR MOHANTY VS	// 0 //
82	WA/0000631/2020	STATE OF ODISHA VS SUMAN ROY	ADDL.GOV.T.ADVOCATE VS	// 0 //
83	WA/0000632/2020	STATE OF ODISHA VS DR.JITENDRA KUAMR SINHA	ADDL.GOV.T.ADVOCATE VS	// 0 //
84	WA/0000633/2020	STATE OF ODISHA VS REEMA DAS	ADDL.GOV.T.ADVOCATE VS	// 0 //
85	WP(C)/0028871/2020	PARBATI SWAIN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
86	WP(C)/0028872/2020	MANJULATA SWAIN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
87	WP(C)/0028873/2020	KHULANA SWAIN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
88	WP(C)/0028874/2020	RASANANDA MOHANTY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
89	WP(C)/0028875/2020	KRUSHNA SA VS STATE OF ODISHA	P.K.PATTANAYAK VS	// 0 //
90	WP(C)/0028876/2020	ABHINAB CHOUDHURY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
91	WP(C)/0028877/2020	KISHORE CHANDRA PANDA	L.K.MOHANTY	//



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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0028878/2020	NIRANJAN PRADHAN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0028879/2020	SHANTILATA MEMORIAL CHARITABLE TRUST	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0028880/2020	CHILI SAHU	BHAKTA RANJAN BARIK	//
		VS	VS	0
		TAHASILDAR, KANIHA		//
95	WP(C)/0028881/2020	ARATI MAJHI	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0028882/2020	RAMESH CHANDRA BEHERA	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0028883/2020	MAMATA KUMARI DEVI	RAMESH CHANDRA PRAHARAJ	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0028884/2020	MONINGI RAMAYA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE, GAJAPATI		//
99	WP(C)/0028885/2020	PADMADEVI PUBLIC SCHOOL	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0028886/2020	GAGAN NAYAK	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0028887/2020	BASANTA NAIK	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0028888/2020	BIPIN CHANDRA SAMANTRYA	PRAVAT RANJAN SUTAR	//
		VS	VS	0

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103	WP(C)/0028889/2020	STATE OF ODISHA AKSHAYA NAYAK VS	PRAVAT RANJAN SUTAR VS	// // 0
104	WP(C)/0028890/2020	STATE OF ODISHA SANKAR@SANKARSAN PARIDA VS	PRAVAT RANJAN SUTAR VS	// // 0
105	WP(C)/0028891/2020	STATE OF ODISHA JAYANTI NAYAK VS	A.B.PARIDA VS	// // 0
106	WP(C)/0028892/2020	STATE OF ODISHA RATNAKAR SAHOO VS	PRAVAT RANJAN SUTAR VS	// // 0
107	WP(C)/0028893/2020	STATE OF ODISHA DHOBEI SAHOO VS	PRAVAT RANJAN SUTAR VS	// // 0
108	WP(C)/0028894/2020	STATE OF ODISHA SATYANANDA SAHOO VS	PRAVAT RANJAN SUTAR VS	// // 0
109	WP(C)/0028895/2020	STATE OF ODISHA DHANESWAR MAHALIK VS	A.B.PARIDA VS	// // 0
110	WP(C)/0028896/2020	STATE OF ODISHA BHARAT BEHERA VS	PRAVAT RANJAN SUTAR VS	// // 0
111	WP(C)/0028897/2020	STATE OF ODISHA BAURIBANDHU MAHARI VS	N.SAHANI VS	// // 0
112	WP(C)/0028898/2020	STATE OF ODISHA MAYADHAR SAHOO VS	PRAVAT RANJAN SUTAR VS	// // 0
113	WP(C)/0028899/2020	STATE OF ODISHA SUKANTA KUMAR BEHERA VS STATE OF ODISHA	N.SAHANI VS	// // 0 //

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114	WP(C)/0028900/2020	GANGADHAR PARIDA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
115	WP(C)/0028901/2020	FAKIR CHARAN SAMAL VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
116	WP(C)/0028902/2020	GANGADHAR SAHOO VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
117	WP(C)/0028903/2020	BASUDEB BEHERA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
118	WP(C)/0028904/2020	MADHUSUDAN NAYAK VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
119	WP(C)/0028905/2020	SURYANARAYAN PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
120	WP(C)/0028906/2020	MAYADHAR SAHOO VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
121	WP(C)/0028907/2020	ARUP CHANDRA PARIDA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
122	WP(C)/0028908/2020	SANJIB KUMAR ROUT VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
123	WP(C)/0028909/2020	BABAJI SAHOO VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
124	WP(C)/0028910/2020	MAHESWAR SAHOO VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
125	WP(C)/0028911/2020	SURYAMANI PRADHAN	PITAMBAR ACHARYA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0028912/2020	RAMESH CHANDRA NAYAK@RAMESH NAYAK	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0028913/2020	PARIKHITA DUTTA	SIDHARTHA SANKAR RAY	//
		VS	VS	0
		COMMISSIONER, LAND RECORDS AND SETTLEMENT AND CONSOLIDATION		//
128	WP(C)/0028914/2020	RAJA KISHORE SATAPATHY	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0028915/2020	SUDARSANA SAHOO	SIDHARTHA SANKAR RAY	//
		VS	VS	0
		COMMISSIONER, LAND RECORDS AND SETTLEMENT AND CONSOLIDATION		//
130	WP(C)/0028916/2020	SUBAS CHANDRA JENA	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0028917/2020	BABAJI KUNDU	SIDHARTHA SANKAR RAY	//
		VS	VS	0
		COMMISSIONER, LAND RECORDS AND SETTLEMENT AND CONSOLIDATION		//
132	WP(C)/0028918/2020	BABAJI KUNDU	SIDHARTHA SANKAR RAY	//
		VS	VS	0
		COMMISSIONER, LAND RECORDS AND SETTLEMENT AND CONSOLIDATION		//
133	WP(C)/0028919/2020	SURENDRA KUMAR PATEL	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0028920/2020	PRAVAT KUMAR MANDHATA	ALOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0028921/2020	M/S. SINGHAL BUSINESS PVT.LTD.	NEHA SHARMA	//
		VS	VS	0
		DEPUTY DIRECTOR, DGGSTI, ZONAL UNIT, BBSR		//
136	WP(C)/0028922/2020	BIJAY KUMAR NAYAK	ALOK KUMAR DAS	//
		VS	VS	0

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137	WP(C)/0028923/2020	STATE OF ODISHA LAXMAN JENA VS	ALOK KUMAR DAS VS	// // 0
138	WP(C)/0028924/2020	STATE OF ODISHA JHARANA CHHOTRAY VS	ALOK KUMAR DAS VS	// // 0
139	WP(C)/0028925/2020	STATE OF ODISHA DR. JYOTI MITRA VS	A.P.BOSE VS	// // 0
140	WP(C)/0028926/2020	STATE OF ODISHA KAUSIK KUMAR KAR VS	KHIROD KUMAR PANIGRAHI VS	// // 0
141	WP(C)/0028927/2020	STATE OF ODISHA BHARATIYA VIDYA NIKETAN VS	PRADEEP KUMAR PANDA VS	// // 0
142	WP(C)/0028928/2020	THE TAHASILDAR, KANIHA RAMTOR PRASAD MORE VS	RUDRA NARAYAN PARIJA VS	// // 0
143	WP(C)/0028929/2020	UNION OF INDIA SWASTIK MOHAPATRA VS	NIRANJAN PANDA VS	// // 0
144	WP(C)/0028930/2020	REGIONAL MANAGER, ODISHA GRAMYA BANK SUBAL JENA VS	LAMBODAR PRADHAN VS	// // 0
145	WP(C)/0028931/2020	TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA TAHASIL LAXMIKANT SWAIN VS	LAMBODAR PRADHAN VS	// // 0
146	WP(C)/0028932/2020	TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA TAHASIL AJIT MANDAL VS	LAMBODAR PRADHAN VS	// // 0
147	WP(C)/0028933/2020	TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA TAHASIL SAROJ KANTA BHOLA VS	LAMBODAR PRADHAN VS	// // 0
		TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA TAHASIL		//

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148	WP(C)/0028934/2020	SANJAY MANDAL VS TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA TAHASIL	LAMBODAR PRADHAN VS	// 0 //
149	WP(C)/0028935/2020	GANESWAR JENA VS AUTHORIZED OFFICER INDIAN OIL CORPORATION LTD., PARADEEP	CHITTARANJAN PATTNAIK VS	// 0 //
150	WP(C)/0028936/2020	M/S. HARAPARBATI CONSTRUCTION VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
151	WP(C)/0028937/2020	M/S. HARAPARBATI CONSTRUCTION VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
152	WP(C)/0028938/2020	RANJAN DAS VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
153	WP(C)/0028939/2020	M/S. HARAPARBATI CONSTRUCTION VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
154	WP(C)/0028940/2020	PRADEEP KUMAR PRASAD VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
155	WP(C)/0028941/2020	M/S. HARAPARBATI CONSTRUCTION VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
156	WP(C)/0028942/2020	M/S. HARAPARBATI CONSTRUCTION VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
157	WP(C)/0028943/2020	M/S. HARAPARBATI CONSTRUCTION VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
158	WP(C)/0028944/2020	M/S. HARAPARBATI CONSTRUCTION VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
159	WP(C)/0028945/2020	DR. CHITTARANJAN RATH	S.P.NATH	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0028946/2020	M/S. HARAPARBATI CONSTRUCTION	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0028947/2020	M/S. HARAPARBATI CONSTRUCTION	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0028948/2020	KAILASH CHANDRA DAS	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0028949/2020	M/S. HARAPARBATI CONSTRUCTION	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0028950/2020	HARI KRUSHNA BARIKA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0028951/2020	MAHENDRA KUMAR PATI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE EXECUTIVE ENGINEER, PUBLIC HEALTH DIVISION-II, CTC		//
166	WP(C)/0028952/2020	HEMANTA KUMAR PATEL	SAHASRA JYOTI NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0028953/2020	THE CHIEF POSTMASTER GENERAL, BBSR	AUROVINDA MOHANTY	//
		VS	VS	0
		NARAYAN PRADHAN		//
168	WP(C)/0028954/2020	ER. NAYADHAR PADHIAL, ASSISTANT ENGINEER, CIVIL, KANAKPURIK	PERCIVAL RAMANARIK	//
		VS	VS	0
		MINISTRY OF HEALTH AND FAMILY WELFARE		//
169	WP(C)/0028955/2020	PRATAP SAMANTARAY	LAMBODAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
170	WP(C)/0028956/2020	PRADEEP KUMAR SAPRA	H.N.MOHAPATRA	//
		VS	VS	0

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171	WP(C)/0028957/2020	STATE OF ODISHA RUDRA DASH VS	PRASANNA KUMAR MISHRA VS	// // 0
172	WP(C)/0028958/2020	THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD. KALINGA WEAVERS CO-OPERATIVE SPINNING AND WEAVING SOCIETY, DANAKANAL VS	SINHA SIBANANDA VS	// // 0
173	WP(C)/0028959/2020	UNION OF INDIA RUDRA DASH VS	PRASANNA KUMAR MISHRA VS	// // 0
174	WP(C)/0028960/2020	REGISTRAR OF COMPANIES PRAMOD KUMAR BARIK VS	SAPAN KUMAR PAL VS	// // 0
175	WP(C)/0028961/2020	STATE OF ODISHA KRISHNA CHANDRA MISHRA VS	G.CHAITANYA VS	// // 0
176	WP(C)/0028962/2020	STATE OF ODISHA CHAMARU DHARUA VS	GYANA RANJAN SETHI VS	// // 0
177	WP(C)/0028963/2020	D.I.G. OF POLICE, NORTHERN RANGE, SAMBALPUR ADITYA PRASAD NAIK VS	SAPAN KUMAR PAL VS	// // 0
178	WP(C)/0028964/2020	STATE OF ODISHA ABHARANI PATNAIK VS	BISWAJIT JENA VS	// // 0
179	WP(C)/0028965/2020	STATE OF ODISHA DR.ANIL KUMAR SAHU VS	GYANA RANJAN SETHI VS	// // 0
180	WP(C)/0028966/2020	STATE OF ODISHA MAMATA KUMARI DEVI VS	RAMESH CHANDRA PRAHARAJ VS	// // 0
181	WP(C)/0028967/2020	STATE OF ODISHA BENGA SETHY VS	GIRIDHARI ROUT VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0028968/2020	GOURI SHANKAR PATRA VS THE ADDITIONAL REGISTRAR OF SOCIETIES CUM A.D.M., SAMBALPUR	MANAS CHAND VS	// 0 //
183	WP(C)/0028969/2020	BIBHUDUTTA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
184	WP(C)/0028970/2020	SMITA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
185	WP(C)/0028971/2020	LINGARAJ MISHRA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
186	WP(C)/0028972/2020	ADITYA KUMAR MISHRA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
187	WP(C)/0028973/2020	SUKUMAR PANDA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
188	WP(C)/0028974/2020	SULAGANA SWARO VS STATE OF ODISHA	ADITYA PARIDA VS	// 0 //
189	WP(C)/0028975/2020	RAJ KISHORE PRADHAN VS PRINCIPAL SECRETARY, WELFARE DEPT. GOVT OF ODISHA, LOK SEVA BHAWAN, KHORDA	PRASANNA KUMAR PATTANAYAK VS	// 0 //
190	WP(C)/0028976/2020	NILAMBARI MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
191	WP(C)/0028977/2020	TARAKANTA SAI VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
192	WP(C)/0028978/2020	SAROJ KUMAR SAHOO VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
193	WP(C)/0028979/2020	BASANTI PRADHAN	P.N.MOHANTY	//

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		VS	VS	0
194	WP(C)/0028980/2020	COMMISSIONER-CUM-SECRETARY, GOVT SCHOOL AND MASS EDUCATION DEPT., KHURDA KRUTIBASA BAGARTY	P.N.MOHANTY	//
		VS	VS	0
195	WP(C)/0028981/2020	STATE OF ODISHA PRATAP SAMANTARAY	LAMBODAR PRADHAN	//
		VS	VS	0
196	WP(C)/0028982/2020	STATE OF ODISHA DHRUBANANDA SAHOO	P.N.MOHANTY	//
		VS	VS	0
197	WP(C)/0028983/2020	STATE OF ODISHA KARTIKESWAR BEHERA	P.N.MOHANTY	//
		VS	VS	0
198	WP(C)/0028984/2020	STATE OF ODISHA NITYANANDA SAMAL	P.N.MOHANTY	//
		VS	VS	0
199	WP(C)/0028985/2020	STATE OF ODISHA RAGHUNATH SAHOO	JYOTIRMAYA SAHOO	//
		VS	VS	0
200	WP(C)/0028986/2020	COLLECTORE, KHURDA PRATAP SAMANTARAY	LAMBODAR PRADHAN	//
		VS	VS	0
201	WP(C)/0028987/2020	STATE OF ODISHA DILLIP KUMAR DEY	JIBAN RANJAN DASH	//
		VS	VS	0
202	WP(C)/0028988/2020	TAHASILDAR, JALESWAR BANABIHARI ROUSTRAY	H.S.MISHRA	//
		VS	VS	0
203	WP(C)/0028989/2020	COLLECTOR,BHADRAK MAMATA DASH	H.S.MISHRA	//
		VS	VS	0
204	WP(C)/0028990/2020	STATE OF ODISHA GAYATRI PATRA	PRASANTA KUMAR MOHANTY-2	//
		VS	VS	0

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205	WP(C)/0028991/2020	COLLECTOR AND DISTRICT MAGISTRATE, BALASORE PUSPANJALI PALAI VS R.T.O. KORAPUT	ABHAYA KUMAR BEHERA VS	// // 0 //
206	WP(C)/0028992/2020	SAROJ KUMAR PADHY VS R.T.O, CUTTACK	ABHAYA KUMAR BEHERA VS	// 0 //
207	WP(C)/0028993/2020	KARUNAKAR BARICK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
208	WP(C)/0028994/2020	JADUMANI SAMAL VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO-1 VS	// 0 //
209	WP(C)/0028995/2020	RAMAKANTA MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
210	WP(C)/0028996/2020	RAGHUNATH MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
211	WP(C)/0028997/2020	GURUBA CHARAN BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
212	WP(C)/0028998/2020	DIPTI RANJAN KHANDUAL VS STATE OF ODISHA	DEBARANJAN RAY VS	// 0 //
213	WP(C)/0028999/2020	HARI NARAYAN NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
214	WP(C)/0029000/2020	KANAKA BHOI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
215	WP(C)/0029001/2020	KIRAN KUMAR PANDA VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //

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216	WP(C)/0029002/2020	SANJAYA KUMAR KHAMARI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
217	WP(C)/0029003/2020	AJIT KUMAR PRADHAN VS NATIONAL THERMAL POWER CORPORATION LTD., ANGUL	H.M.DHAL VS	// 0 //
218	WP(C)/0029004/2020	ALEKH MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
219	WP(C)/0029005/2020	PURNACHANDRA BHUTIA VS REGIONAL PROVIDENT FUND COMMISSIONER, KHURDA	DURGA PRASAD JENA VS	// 0 //
220	WP(C)/0029006/2020	SURESH CHANDRA DASH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
221	WP(C)/0029007/2020	PRATAP SAMANTARAY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
222	WP(C)/0029008/2020	PUNYABATI GAUDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
223	WP(C)/0029009/2020	TRIPATHY DEBASIS VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
224	WP(C)/0029010/2020	SAGAR BALA TRIPATHY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
225	WP(C)/0029011/2020	ANKAN SINGH MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
226	WP(C)/0029012/2020	HARESH CHANDRA SAMAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
227	WP(C)/0029013/2020	PADMA CHARAN TRIPATHY	KAUSHIK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0029014/2020	KABITA PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0029015/2020	ARJAB JENA @ ARJAB KUMAR JENA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		UTSA JENA @ PATTNAIK		//
230	WP(C)/0029016/2020	DHANESWAR SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0029017/2020	MOHAN SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0029018/2020	GUNANIDHI SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0029019/2020	BHUBAN SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0029020/2020	BHUBAN SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0029021/2020	GUNANIDHI SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0029022/2020	DHANESWAR SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0029023/2020	PRAFULLA KUMAR BARAL	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0029024/2020	KAILASH CHANDRA DASH	ANUP UDAYA SENAPATI	//
		VS	VS	0

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239	WP(C)/0029025/2020	STATE OF ODISHA SANTOSH KUMAR PATEL VS	ANUP UDAYA SENAPATI VS	// // 0
240	WP(C)/0029026/2020	STATE OF ODISHA ASHOK KUMAR DASH VS	ANUP UDAYA SENAPATI VS	// // 0
241	WP(C)/0029027/2020	STATE OF ODISHA SATYABRATA MOHANTY VS	ANUP UDAYA SENAPATI VS	// // 0
242	WP(C)/0029028/2020	STATE OF ODISHA ASHOK KUMAR ROUT VS	ANUP UDAYA SENAPATI VS	// // 0
243	WP(C)/0029029/2020	STATE OF ODISHA PRASANT KUMAR RATH VS	ANUP UDAYA SENAPATI VS	// // 0
244	WP(C)/0029030/2020	STATE OF ODISHA KUNILATA ROUT VS	ANUP UDAYA SENAPATI VS	// // 0
245	WP(C)/0029031/2020	STATE OF ODISHA DILLIP KUMAR SAHOO VS	ANUP UDAYA SENAPATI VS	// // 0
246	WP(C)/0029032/2020	STATE OF ODISHA GEETANJALI ROURAY VS	ANUP UDAYA SENAPATI VS	// // 0
247	WP(C)/0029033/2020	STATE OF ODISHA PRATIMA SAHOO VS	ANUP UDAYA SENAPATI VS	// // 0
248	WP(C)/0029034/2020	STATE OF ODISHA SUNAMANI BARIK VS	S.K.NAYAK (2) VS	// // 0
249	WP(C)/0029035/2020	STATE OF ODISHA PURNA CHANDRA DAS VS STATE OF ODISHA	S.K.NAYAK (2) VS	// // 0 //

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250	WP(C)/0029036/2020	PRATAP SAMANTARAY VS THE STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
251	WP(C)/0029037/2020	M/S LIGHT AND ELECTRONICS VS THE UNION OF INDIA	DIGANTA DAS VS	// 0 //
252	WP(C)/0029038/2020	JAYADEB RANSINGH VS STATE OF ODISHA	N.SAHANI VS	// 0 //
253	WP(C)/0029039/2020	SUDHANSU SEKHAR BEHERA VS UNION OF INDIA	SUBASH CHANDRA RATH VS	// 0 //
254	WP(C)/0029040/2020	GANESH CHANDRA BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// 0 //
255	WP(C)/0029041/2020	ALOK KUMAR JENA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
256	WP(C)/0029042/2020	K.NARAYAN RAO VS STATE OF ORISSA	VIVEKANANDA JENA VS	// 0 //
257	WP(C)/0029043/2020	SUJIT RANJAN SHARMA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
258	WPCRL/0000114/2020	RAJAT KUMAR PANDA VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	//0 0 //
259	ABLAPL/0013101/2020	HRUSHIKESH MAHANANDA VS STATE OF ODISHA	JASHOBANTA DASH VS	BINIKA /198 /2020 J.M.F.C.,BINIKA(Sonapur *) GR/0000192/2020
260	ABLAPL/0013102/2020	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	SINGLA /160 /2020 JMFC,BASTA(Baleshwar) CT/0001004/2020
261	ABLAPL/0013103/2020	BENUDHAR DALABEHERA	AKSHAYA KUMAR DORA	SARANAKUL /119 /2020

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		VS STATE OF ODISHA	VS	J.M.F.C.,ODAGAON(Nayagarh *) GR/0000302/2020
262	ABLAPL/0013104/2020	NIMAIN @ NIMAY BHUYAN VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	BALIAPAL /188 /2020 J.M.F.C,JALESWAR(Baleshwar) CT/0000938/2020
263	ABLAPL/0013105/2020	PRASANNA KUMAR SUBUDHI VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	CHITRAKONDA /94 /2020 S.D.J.M.,MALKANGIRI(Malkangiri *) GR/0000672/2020
264	ABLAPL/0013106/2020	SRIKANTA PATEL VS STATE OF ODISHA	B.K.MAHAPATRA VS	BOLANGIR SADAR /271 /2019 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001282/2019
265	ABLAPL/0013107/2020	SAUKI BAGARTY VS STATE OF ODISHA	JASHOBANTA DASH VS	BINIKA /198 /2020 J.M.F.C.,BINIKA(Sonapur *) GR/0000192/2020
266	ABLAPL/0013108/2020	SK. JALALUDDIN VS STATE OF ODISHA	JAYANTA KU MAJHI VS	INDUSTRIAL /61 /2019 S.D.J.M.,BALASORE(Baleshwar) CT/0000774/2019
267	ABLAPL/0013109/2020	MAHESWAR BHUYAN VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	BALIAPAL /188 /2020 J.M.F.C,JALESWAR(Baleshwar) CT/0000938/2020
268	ABLAPL/0013110/2020	SHIBA PRASAD JENA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BALIAPAL /136 /2019 JMFC,BASTA(Baleshwar) CT/0000330/2019
269	ABLAPL/0013111/2020	MINATI GAJENDRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /138 /2019 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *) TR/0000077/2019
270	ABLAPL/0013112/2020	KISAN PADHEE VS STATE OF ODISHA	JASHOBANTA DASH VS	BINIKA /198 /2020 J.M.F.C.,BINIKA(Sonapur *) GR/0000192/2020
271	ABLAPL/0013113/2020	KEDAR CHANDRA DHURUA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	BURLA /54 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000383/2020
272	ABLAPL/0013114/2020	SESHADEV MEHER VS	GAGAN BIHARI SINGH VS	JUNAGARH /296 /2020 J.M.F.C.,JUNAGARH(Kalahandi)



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273	ABLAPL/0013115/2020	STATE OF ODISHA KAJALI MAHANANDA VS	JASHOBANTA DASH VS	CT/0000287/2020 BINIKA /198 /2020 J.M.F.C.,BINIKA(Sonapur *)
274	ABLAPL/0013116/2020	STATE OF ODISHA SAMEER DAS VS	RAJENDRA KUMAR PRADHAN VS	GR/0000192/2020 ANGUL TOWN /1112 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *)
275	ABLAPL/0013117/2020	STATE OF ODISHA SIBA PRASAD MALIK @ SIBA MALIK VS	SURYAKANTA DWIBEDI VS	GR/0001837/2020 BHADRAK RURAL /598 /2020 S.D.J.M.,BHADRAK(Bhadrak *)
276	ABLAPL/0013118/2020	STATE OF ODISHA GOUTAM SAHOO VS	INDRAMANI SAHOO VS	GR/0001924/2020 KHAMAR /147 /2020 S.D.J.M.,PALLAHARA(Anugul *)
277	ABLAPL/0013119/2020	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS	INDRAMANI SAHOO VS	GR/0000315/2020 KHAMAR /147 /2020 S.D.J.M.,PALLAHARA(Anugul *)
278	ABLAPL/0013120/2020	STATE OF ODISHA DURYODHAN PARIDA VS	RANJIT MOHANTY VS	GR/0000315/2020 AUL /139 /2019 J.M.F.C.,AUL(Kendrapara *)
279	ABLAPL/0013121/2020	STATE OF ODISHA SANKAR MAHARANA VS	S.S.RAY VS	GR/0000306/2019 DIGAPAHANDI /178 /2020 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)
280	ABLAPL/0013122/2020	STATE OF ODISHA BHABANI PRASAD NANDA @ TIKI NANDA VS	SATYARANJAN MOHAPATRA VS	GR/0000030/2020 AIRPORT /169 /2020 S.D.J.M.,BHUBANESWAR(Khordha *)
281	ABLAPL/0013123/2020	STATE OF ODISHA BHABANI PRASAD NANDA @ TIKI NANDA VS	SATYARANJAN MOHAPATRA VS	CT/0003842/2020 CAPITAL P.S. /356 /2020 S.D.J.M.,BHUBANESWAR(Khordha *)
282	ABLAPL/0013124/2020	STATE OF ODISHA BHABANI PRASAD NANDA @ TIKI NANDA VS	SATYARANJAN MOHAPATRA VS	CT/0003905/2020 BADAGODA P.S. /254 /2020 S.D.J.M.,BHUBANESWAR(Khordha *)
283	ABLAPL/0013125/2020	STATE OF ODISHA ASHOK KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	CT/0003863/2020 DEOGARH /245 /2020 SPECIAL JUDGE,DEOGARH(Debagarh *) CT/0000025/2020

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### FILING REPORT AS ON :22/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0013126/2020	BHABANI PRASAD NANDA @ TIKI NANDA VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	LAXMISAGAR P.S. /224 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0003839/2020
285	ABLAPL/0013127/2020	N. JITU PATRA VS STATE OF ODISHA	S.S.RAY VS	DIGAPAHANDI /178 /2020 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) GR/0000030/2020
286	ABLAPL/0013128/2020	PITAMBAR GOUDA VS STATE OF ODISHA	S.S.RAY VS	DIGAPAHANDI /178 /2020 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) GR/0000030/2020
287	ABLAPL/0013129/2020	SRIBATSA NAYAK VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	ATHGARH /248 /2020 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000488/2020
288	ABLAPL/0013130/2020	SHAKTIDHAR MUDULI VS STATE OF ODISHA	GOBINDA CHANDRA DAS VS	NIALI /262 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0000240/2020
289	ABLAPL/0013131/2020	BALAKRUSHNA PANDA VS STATE OF ODISHA	S.S.RAY VS	DIGAPAHANDI /178 /2020 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) GR/0000030/2020
290	ABLAPL/0013132/2020	GOURISANKAR BEHERA VS STATE OF ODISHA	GOBINDA CHANDRA DAS VS	NIALI /262 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0000240/2020
291	ABLAPL/0013133/2020	SHAMBHU RAM SAHU VS STATE OF ODISHA	J.SAMANTARAY VS	BERHAMPUR SADAR /209 /2020 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001204/2020
292	ABLAPL/0013134/2020	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	RANPUR /263 /2020 J.M.F.C.,RANPUR(Nayagarh *) GR/0000336/2020
293	ABLAPL/0013135/2020	RUKMANISAHOO VS STATE OF ODISHA	KHIROD K. ROUT VS	CHANDABALI /194 /2020 J.M.F.C,CHANDABALI(Bhadrak *) GR/0000454/2020
294	ABLAPL/0013136/2020	RAMAKANTASAHOO VS STATE OF ODISHA	KHIROD K. ROUT VS	CHANDABALI /194 /2020 J.M.F.C,CHANDABALI(Bhadrak *) GR/0000454/2020
295	ABLAPL/0013137/2020	KALU CHARAN BEHERA	SAMEER KUMAR DAS	DIGAPAHANDI /234 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	J.M.F.C.,DIGAPAHANDI(Ganjam)
296	ABLAPL/0013138/2020	SMRUTI RANJAN DAS	ABHISHEK MOHANTY	GR/0000311/2020
		VS STATE OF ODISHA	VS	SECTOR-15 /41 /2019
297	ABLAPL/0013139/2020	MILU SWAIN @ BALARAM SWAIN	TARA PRASAD MOHAPATRA	S.D.J.M.,PANPOSH(Sundargarh)
		VS STATE OF ODISHA	VS	GR/0001098/2019
298	ABLAPL/0013140/2020	KIRAN KUMAR NAYAK	B.K.PARDHI	PURI SADAR /157 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,PURI(Puri)
299	ABLAPL/0013141/2020	MANOJ MALLIK	ASMIYA RANJAN MAJHI	GR/0001628/2020
		VS STATE OF ODISHA	VS	GOLANTHARA (BERHAMPUR) /274 /2020
300	ABLAPL/0013142/2020	LABANI NAYAK	B.K.PARDHI	S.D.J.M.,BERHAMPUR(Ganjam)
		VS STATE OF ODISHA	VS	GR/0001620/2020
301	ABLAPL/0013143/2020	KAPIL PRASAD MOHAPATRA	BIPLAB MOHANTY	PATTAMUNDAI /236 /2020
		VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *)
302	ABLAPL/0013144/2020	PANCHANAN @ PANCHUA NAYAK	SUBRATA MISHRA	GR/0000236/2020
		VS STATE OF ODISHA	VS	GOLANTHARA (BERHAMPUR) /274 /2020
303	ABLAPL/0013145/2020	PRASANRTA BEHERA	SATYABRATA SENAPATI	S.D.J.M.,BERHAMPUR(Ganjam)
		VS STATE OF ODISHA	VS	GR/0001620/2020
304	ABLAPL/0013146/2020	UMA @ UMAKANTA MOHANTA	ABHISHEK DASH	JALESWAR /36 /2017
		VS STATE OF ODISHA	VS	()
305	ABLAPL/0013147/2020	BIMAL MUKHI	RAJIB LOCHAN PATTNAIK	//
		VS STATE OF ODISHA	VS	KENDRAPARA /249 /2020
306	ABLAPL/0013148/2020	KUMAR PALEI	PRASANTA KUMAR NANDA	S.D.J.M.,KENDRAPARA(Kendrapara *)
		VS STATE OF ODISHA	VS	GR/0001488/2020
		VS STATE OF ODISHA	VS	PURUNABAZAR /197 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak *)
		VS STATE OF ODISHA	VS	GR/0001903/2020
		VS STATE OF ODISHA	VS	BETNOTI /227 /2020
		VS STATE OF ODISHA	VS	J.M.F.C., BETANATI(Mayurbhanj)
		VS STATE OF ODISHA	VS	CT/0000586/2020
		VS STATE OF ODISHA	VS	RAIBANIA /60 /2020
		VS STATE OF ODISHA	VS	J.M.F.C.,JALESWAR(Baleshwar)
		VS STATE OF ODISHA	VS	CT/0000718/2020
		VS STATE OF ODISHA	VS	LINGARAJ P.S. /99 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0013149/2020	STATE OF ODISHA MANA GOBINDA BEHERA VS	SADASIVA PATRA VS	CT/0002648/2020 DHENKANAL SADAR /465 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001137/2020
308	ABLAPL/0013150/2020	STATE OF ODISHA AKSHAYA KUMAR MAHANTY VS	RAJALAXMI BISWAL VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) 2(A)CC/0000094/2020
309	ABLAPL/0013151/2020	STATE OF ODISHA SUJATA SAHOO VS	PANCHANAN PANIGRAHI VS	BHUBAN /294 /2020 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000276/2020
310	ABLAPL/0013152/2020	STATE OF ODISHA SANIA JENA VS	ANIRUDHA DAS VS	PURI SADAR /289 /2020 S.D.J.M.,PURI(Puri) GR/0002832/2020
311	ABLAPL/0013153/2020	STATE OF ODISHA HARAPRIYA SAHOO VS	SAMBEET PATTANAYAK VS	BALIPATNA /322 /2020 J.M.F.C.,BHUBANESWAR(Khordha *) GR/0000778/2020
312	ABLAPL/0013154/2020	STATE OF ODISHA DIPU @ RAMNARAYAN BARAL VS	PRAGNAYANANDA PATTNAIK VS	CHOUDWAR /489 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002329/2020
313	ABLAPL/0013155/2020	STATE OF ODISHA BASANTI NAYAK VS	S.K.NAYAK VS	AUL /203 /2020 J.M.F.C.,AUL(Kendrapara *) GR/0000413/2020
314	ABLAPL/0013156/2020	STATE OF ODISHA RUDRA PRASAD MISHRA VS	PARSURAM PANDA VS	INDUSTRIAL /119 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000697/2020
315	ABLAPL/0013157/2020	STATE OF ODISHA JAGADISH DIGHAL @ NIAL VS	NITYANANDA PANDA VS	KOKSARA /207 /2016 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) CT/0000484/2018
316	ABLAPL/0013158/2020	STATE OF ODISHA KALANDI CH. PARIDA @ KALANDI PARIDA @ KALANDEY VS	A.K.PANDEY VS	SATYABADI /348 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000127/2020
317	ABLAPL/0013159/2020	STATE OF ODISHA MANTU HOTA @ PRACHURYA HOTA VS	A.K.PANDEY VS	SATYABADI /348 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000127/2020

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	ABLAPL/0013160/2020	KALANDI CH. PARIDA @ KALANDI PARIDA @ KALANDI VS STATE OF ODISHA	A.K.PANDEY VS	SATYABADI /347 /2020 S.D.J.M.,PURI(Puri) GR/0002871/2020
319	ABLAPL/0013161/2020	OMM PRAKASH MISHRA VS STATE OF ODISHA	AKSHAYA PANDEY VS	SATYABADI /347 /2020 S.D.J.M.,PURI(Puri) GR/0002871/2020
320	ABLAPL/0013162/2020	MANTU HOTA @ PRACHURYA HOTA VS STATE OF ODISHA	A.K.PANDEY VS	SATYABADI /347 /2020 S.D.J.M.,PURI(Puri) GR/0002871/2020
321	ABLAPL/0013163/2020	RANJAN KUMAR BARAL VS STATE OF ODISHA	A.K.PANDEY VS	SATYABADI /348 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000127/2020
322	WPC(OA)/0001939/2019	KULESWAR RAUT VS STATE OF ODISHA	M/S.DURGA PRASAD PANIGRAHI VS	// ()//
323	WPC(OA)/0001940/2019	PINGALSING SABAR VS STATE OF ODISHA	M/S.D.P.PANIGRAHI VS	// ()//